

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**

**ORDINARY ORIGINAL CIVIL JURISDICTION**

**COMPANY PETITION NO.791 OF 2009.**

In the matter of Sections 433 and 434 of Companies Act, 1956;

And

In the matter of Winding up of the Company SDR Clothing Company Pvt.Ltd., having its registered office at 110, Samruddhi Commercial Complex Extn., Chincholi Bunder Road, Off Link Road, Malad (West), Mumbai 400 064;

Om Prakash Agrawal, Proprietor of Neha ]  
Printers, having office at Gandhi Niwas, ]  
Room No.9, Ground Floor, 83, Khadilkar ]  
Road, Girgaum, Mumbai 400 004. ] ... Petitioner.

**ADVERTISEMENT OF PETITION**

Notice is hereby given that a Petition for the Winding up of the abovenamed Company, by the Hon'ble High Court at Bombay, was on 7<sup>th</sup> September 2009 presented to the said Court by the Petitioner abovenamed Creditor of the Company and the said Petition stands admitted in pursuance of the Court order dated 9<sup>th</sup> December 2009 and directed to be heard before the Court on 4<sup>th</sup> March 2010 at 11.00 a.m. or soon thereafter.

**ANY CREDITOR, CONTRIBUTORY OR PERSON**

desirous of supporting or opposing the making of order on the said Petition, should send to the Petitioner's Advocate at his Office address mentioned hereunder, a Notice of his intention signed by

